

SLP(C)No. 21712 OF 2000

ITEM No.204

Court No. 2

SECTION XVII  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21712/2000  
(From the judgement and order dated 13/09/2000 in LPA 1539/99  
of The HIGH COURT OF PATNA)

MD. WALIUR RAHMAN & ANR.

Petitioner (s)

VERSUS

STATE OF BIHAR & ORS.

Respondent (s)

( For Final Disposal )  
( With Office Report )

Date : 09/10/1970 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. Deba Prasad Mukherjee,Adv.  
Mr. Arup Banerjee and Ms. Nandini  
Mukherjee, Advs.

For Respondent (s) Mr. Saket Singh, Adv.  
Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

Adjourned. List after three weeks.

(D.P. WALIA)  
Court Master

(S.L. GOYAL)  
Court Master